

18

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 397 of 2017 with Co. Appeal No. 15/58-59/NCLT/AHM/2017

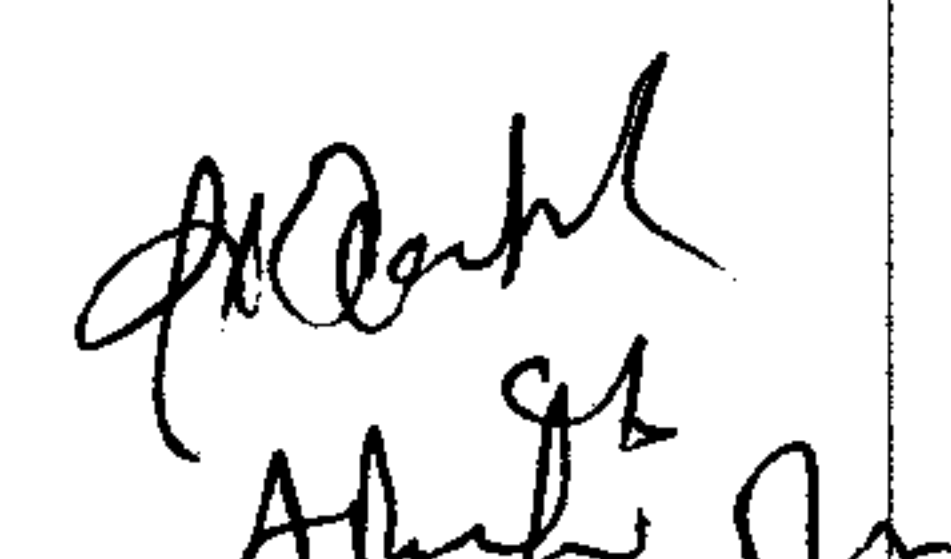
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company: Meeta Mathur
V/s.
Sterling Greenwoods Ltd. & Anr.

Section of the Companies Act: Section 58-59 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PAHWA WITH	SR. ADV	Respondent	
2.	RITU SHAH FOR THAKKAR AND PAHWA	ADV.		
3.	Ankit Shah	Adv.	Applicant	

ORDER

Learned Advocate Mr. Ankit Shah present for Appellant. Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

Reply filed by original Respondent no. 1.

List the matter on 24.01.2018.

Dated this the 21st day of December, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**